GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO:4446
ANSWERED ON:03.05.2012
COMPUTERISATION AND DIGITIZATION OF RECORDS
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Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether the Government has initiated the computerization and digitization of the records of State Wakf Boards (SWBs);

(b) if so, the details and objectives thereof;

(c) the funds approved and released for the said purpose during each of the last three years and the current year;

(d) the funds utilized out of the allocated amount during the said period; and

(e) the details of the State Wakf Boards where the said work has been completed so far?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a)&(b): Yes, Madam. Based on the recommendation of the Joint Parliamentary Committee (JPC) on Waqf contained in its 9th Report, the scheme of computerization of records of State Waqf Boards (SWBs) was launched by the Ministry of Minority Affairs in December, 2009. The main objective of the scheme is to streamline record keeping, introduce transparency in day-to-day functioning and the computerization of the various functions and processes of the SWBs.

(c) &(d): The funds sanctioned and released under the scheme during last three years and the current year are as under:-

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(Rs. in Lakhs)
Sl.No. Year  Amount sanctioned Amount released
1. 2009-10  1000.00   806.12
2. 2010-11  1300.00   362.64
3. 2011-12   500.00    62.34
4. 2012-13   500.00   -
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Funds have been released to 26 SWBs, National Informatics Centre and Central Wakf Council. The Centralised Computing Facility (CCF) has been set up in 24 SWBs and the Utilisation Certificates for fund utilization are furnished only after final completion of the work.

(e): The Centralised Computing Facility (CCF) has been set up in the SWBs of Andaman & Nicobar, Assam, Bihar (Shia), Bihar (Sunni), Chhattisgarh, Haryana, Himachal Pradesh, Jammu & Kashmir, Karnataka, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Odisha, Puducherry, Punjab, Rajasthan, Tamil Nadu, Tripura, Uttarakhand, Uttar Pradesh (Sunni) and West Bengal.

The web-based software for the scheme called Waqf Management System of India (WAMSI) has been developed and launched. This software hosts a Centralised data base of waqf properties for all the SWBs in four modules viz. registration of waqf properties, leasing details of waqf properties, annual return assessment and litigation tracking. The SWBs where the CCF has been set up have started entering data in the various modules of the software.